

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 16-11-2020 TO 20-11-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/52084,52121/2019	51622-51623/2020	18/11/2020	19/11/2020
2	C/70210/2020	51626/2020	12/11/2020	17/11/2020
		MISC.ORDERS		
		NIL		

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


ASST. REGISTRAR 23/11/20

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 23-11-2020 TO 18-12-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/51153-51189,C/51732-51890,C/51906-51923/2019,C/53777-53785/2018,C/53794-53805/2018,C/53807-53815/2018,C/53906-54001/2018	51226-51571/2020	23/11/2020	15/12/2020
2	ST/55125/2014	51627/2020	23/11/2020	15/12/2020
3	ST/50940/2015	51629/2020	2/12/2020	15/12/2020
4	ST/50893/2015	51630/2020	4/12/2020	15/12/2020
		MISC.ORDERS		
		NIL		

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23.12.20
ASSTT. REGISTRAR